## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A.<br>No. | T.P. No. | Purpose       | Section | Name of the Parties M/s. / Mr.         |
|-------------------------|----------|---------------|---------|--|
| CP 07/2008              | TP       | For           | 397/    | M. Leela & 4 Others Vs T.R. Mills Pvt. |
|                         | 09/2016  | clarification | 398     | Ltd., & 4 Others.                      |

| SL.<br>NO.     | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |  |
|----------------|-------------------------------------|------------------------|-----------|--|
| ł <sup>.</sup> | NAMAN<br>T919962100188              | R5,687                 |           |  |
| Ž.             | R. JM KOMAR<br>9986067062           | 1-58-92 12             |           |  |
| 5              | AARTHI. M. ANIL                     | P2                     |           |  |

The matter is listed today for hearing. The petitioner No.2 is present in person. Counsel for other respondents are present.

The matter is to be listed on 30.01.2018 to hear on further arguments.

MEMBER (T)

MEMBER (J)